

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1299
ANSWERED ON:01.12.2014
EVALUATION OF CENTRAL ASSISTANCE
Teacher Smt. P.K.Sreemathi

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has conducted any evaluation study on Special Central Assistance to Scheduled Caste Sub-Plan and Special Central Assistance to Tribal Sub Plan;
- (b) if so, the details of such study report;
- (c) whether the Government is considering to implement the suggestions made therein; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (d): As informed by the Planning Commission an evaluation study was conducted on Special Central Assistance (SCA) to Scheduled Caste Sub-Plan (SCSP) and Special Central Assistance (SCA) to Tribal Sub-Plan (TSP). The Study Report, which was made public on the official website of Planning commission in 2013, indicated underperformance of financial resources under TSP, as there still exists visible gap in literacy and other human development indices between Scheduled Tribes and other social groups. Based on the recommendations of the Task Force constituted under the chairmanship of Dr. Narendra Jadhav, Member, Planning Commission and Inter Ministerial Committee, the Planning Commission has revised Guidelines for implementation of SCSP and TSP by States / UTs on 18th June 2014. The Guidelines, inter alia, reiterate the resolve of the Government for allocation of funds under TSP out of total Plan Outlays not less than the population proportion of STs in State as per 2011 census. The Guidelines further stipulates for non-diversion of funds meant for tribal areas and comprehensive monitoring framework with well-defined indicators, covering provisioning, service delivery standards as well as outcomes.

The Ministry has also issued Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants in the month of March, 2014 for effective implementation of Schemes administered by this Ministry wherein issues related to allocation of funds, priority areas, need for nodal Department in States, judicious utilization of TSP fund, institutionalizing the instruments for ensuring transparency.